

- Identification and registration of Senior Citizens.
- Special emphasis has been laid on Servant and Tenant verification.
- Effective surveillance over active criminals.

For the safety and security of women, Delhi Police has initiated various steps such as launch of Women Helpline 1091, Himmat SOS, anti-stalking services for women etc.

#### **Fencing work on Indo-Pak border in Kutch district**

†51. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has completed fencing work in the Indo-Pak border in Kutch district;

(b) if not, the reasons therefor; and

(c) the details of the Pakistani nationals caught in Kutch during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) A total 236.4 km of border fencing has been sanctioned in the Kutch district of Gujarat. Out of which, 160.33 km has been completed so far. The sanctioned work could not be completed due to hostile terrain and the balance area is swampy and generally remains water logged.

(c) During the year 2013, 2014 and 2015, 74, 09 and 14 Pakistani nationals were caught in Kutch District of Gujarat respectively.

#### **Busting of racket involved in abduction and selling of children in Delhi**

†52. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a racket involved in abduction and selling of small children and forcing them into illegal trades has been busted in Delhi this month;

(b) if so, the information received from this racket and number of cases solved so far;

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† Original notice of the question was received in Hindi.

(c) the gender-wise details of missing children in the country during last three years;

(d) whether there has been continuous increase in the number of missing children, particularly in Delhi; and

(e) whether the parents of the missing children have to run from pillar to post for filing report about their missing child?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Delhi Police has reported that a child trafficking gang has been busted recently *vide* FIR No. 50/2016 *u/s* 363/34 IPC, dated 02.02.2016 PS Swaroop Nagar, Delhi and FIR No. 14/2016 *u/s* 363 IPC dated 04.01.2016 PS Alipur Delhi. In this case, 11 accused persons have been arrested. Two children aged about 1½ years and 8 months kidnapped by the gang have been recovered.

(c) and (d) As per the Seventh Schedule to the Constitution of India, 'Police' and 'Public Order' are State Subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the State Governments/Union Territory Administrations. However, as reported by Delhi Police, the details of children missing/traced/untraced (Gender-wise) during the last three years and the current year 2016 (upto 31.01.2016) are as under:—

Year	No. of children reported missing			No. of children traced		
	Male	Female	Total	Male	Female	Total
2013	3316	3919	7235	2937	3360	6297
2014	3406	4166	7572	2823	3200	6023
2015	3636	4292	7928	2801	2957	5758
2016	227	297	524	119	120	239
(Upto 31.1.16)						

(e) Delhi Police has informed that they promptly register FIRs in respect of missing children, under the section of 'kidnapping' as per the directions given by Hon'ble Supreme Court in WPC No.75/2012 *Bachpan Bachao Andolan V/s* UOI as well as directions given by Hon'ble Delhi High Court in W.P. (CRL) No. 249/2009.

#### **Posting of female squad of ITBP on India-China border**

53. SHRI MAJEED MEMON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering to post, for the first time, ITBP's first female squad of 500 freshly trained personnel, in the rank of Constable, on the India-China border;